

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS COURT,
BIDAR**

Sub:- Appointment of candidates to the post of Typist -Copyist in Bidar Unit.

- Ref:-
1. Hon'ble High Court of Karnataka, Bengaluru letter No. LCA-II 128/2012 dated: 18.09.2018.
 2. The Karnataka Sub- Ordinates Courts (Ministerial and other posts) (Recruitment) Rules, 1982, read with K.C.S. (General Recruitment) Rules, 1977 and amendment thereon.
 3. The Register of Roster Points maintained by this office for direct recruitment vacancies of Typist Copyist in-group – C posts as per rules.
 4. This office notification Dated: 03/03/2020
 5. This office note dated: 23/09/2020 and order passed thereon.

PREAMBLE:-

In view of the Hon'ble High Court of Karnataka, Bengaluru order referred at Sl. No. 1 above, granting permission to fill up the existing vacancies of Typist-Copyist, this office had issued the Notification No. 159/2018 dated 17-12-2018. Accordingly applications were received, thereafter scrutinized the received applications and call letters were issued to the eligible candidates calling for qualifying test. This office has conducted the qualifying test and after evaluation of answer sheets this office has issued Provisional selection list vide this office notification No. 01/2020 dated: 24/02/2020 and called for objection if any from the candidates by giving sufficient time. After stipulated time, this office has issued Final Selection list vide this office notification referred at Sl. No. 4 above, with a direction to the selected candidates to submit their all original documents for due verification from concerned authorities. After receiving the genuineness reports of such documents from concerned Authorities, this appointment order is issued to selected candidates as under

ORDER NO. 257/2020 BIDAR, DATED: 24/09/2020

The following candidates are hereby selected and appointed as **Typist-Copyist** in the pay scale of 21400-500-22400-550-24600-600-27000-650-29600-750-32600-850-36000-950-39800-1100-42000 with other admissible allowances, in the interest of public service, with immediate effect, purely on Temporary basis, subject to termination at any time, without notice and posted as such to the courts as shown against their names.

**TYPIST COPYIST
LOCAL CADRE**

Sl. No.	Name and address of the selected Candidates Sriyuths	Appointed and posted to which court
01	Ravichandra Patil S/o Kariyappa, R/o Yankangadde Camp, Sirvar Tq: Sirvar, Dist: Raichur	Senior Civil Judge & CJM., Court Bidar
02	Shweta D/o Shrishail, R/o H.No. 9-10-126, near Hanuman Mandir, Rampure Colony, Bidar	Civil Judge & JMFC., Court Aurad-B
03	Sandhya G D/o Ganesh B, R/o near ASR Road, 5 th Ward Ranipeth, Hospet Bellary 583201	Prl. District & Sessions Court, Bidar
04	Jayashree D/o Shriramu R/o Khanapur, Dharmnayak Tanda, Tq: Chincholli, Dist: Kalaburagi 585306	Prl. Senior Civil Judge & CJM., Court Bidar

RESIDUAL PARENT CADRE

01	Pooja M D/o Mahadev, C/o M.G. Mathpati, near M.V. Pattana High School Ground, Guggari Lane, Vidyanagar Rabakavi, Tq: Jamkhandi, Dist: Bagalkot	Senior Civil Judge & JMFC., Court Humnabad.
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TERMS AND CONDITIONS

The selected candidates should join their duty within 15 days from the date of receipt of this appointment order. If the selected candidates are not reported for duty within 15 days his/her selection will be automatically cancelled and deemed to have been cancelled. After 15 days no plea or excuses will be considered

The selected candidate will be under probationary period for the period of minimum two years. If any selected candidates is found having involved in immoral activities, indulging in corrupt practices, found inefficient or misbehaving or working detrimental to the interest of Judicial Institution then he/she will be discharged from the service without any prior notice and without any enquiry.

If any documents are found fake/forged/not genuine, his/her selection will be cancelled without giving any notice.

The selected candidates shall pass Computer Literacy Test as per Rules 2012 and subsequent amendments and also pass Kannada Language as per Karnataka Civil Services (Service and Kannada Language Exam) Rules 1974 or obtain Kannada Exemption Certificate from the concerned Presiding Officers.

If any candidate is found having given false information in the application or submitted fake documents his/her selection will be cancelled without giving any notice.

The seniority of the selected candidates stands as per selection list dated: 03/03/2020.

Further, the selected candidates shall submit their respective Medical and Fitness certificates in the concerned courts at the time of joining.

Place: Bidar.

Date: 24/09/2020.

Sure Shetty 24/9
(Kadloor Satyanarayanacharya)
Prl. District & Sessions Judge,
Bidar.

Copy Submitted To:

The Registrar General, Hon'ble High Court of Karnataka, Bangalore, (with a covering letter), for favour of kind information.

Copy to:-

1. The Prl. Senior Civil Judge & CJM., Bidar.
2. The Senior Civil Judge & JMFC., Humnabad.
3. The Civil Judge & JMFC., Aurad-B.
4. The Accounts Branch of this court for information.
5. Ravichandra Patil S/o Kariyappa, R/o Yankangadde Camp, Sirvar Tq: Sirvar, Dist: Raichur
6. Shweta D/o Shrishail, R/o H.No. 9-10-126, near Hanuman Mandir, Rampure Colony, Bidar
7. Sandhya G D/o Ganesh B, R/o near ASR Road, 5th Ward Ranipeth, Hospet Bellary 583201
8. Jayashree D/o Shriramu, R/o Khanapur, Dharmnayak Tanda, Tq: Chincholli, Dist: Kalaburagi 585306
9. Pooja M D/o Mahadev, C/o M.G. Mathpati, near M.V. Pattana High School Ground, Guggari Lane, Vidyanagar Rabakavi, Tq: Jamkhandi, Dist: Bagalkot
10. Office Order Book
12. The Software Technician of this court with a direction to web host and display in the official website of this office.
13. Adm. File.

2384/2020